

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 168**  
**(IB)-2171(PB)/2019**

**IN THE MATTER OF:**

M/s. Essan Constructions (HUF)

.... Applicant/petitioner

Vs.

M/s. Parsavnath Landmarks Developers Pvt Ltd.

.... Respondent

**SECTION:**

**Under Section 9 of IBC, 2016**

**Order delivered on 16.01.2020**

**Coram:**

**SHRI B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Shohit Chaudhary, Mr. Pankaj Agarwal, Advs.  
For the Respondent : Mr. Rajesh P., Mr. Keshav Saini, Mr. Prashant Jain,  
Ms. Ananya K., Mr. Karan Rajpurohit, Advs.

**ORDER**

Withdrawal memo filed.

The petition is disposed of as withdrawn.

  
**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

  
**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**